

(d). Government made a grant of Rs. 2.69 lakhs for publicity work on Five Year Plan to the Bharat Sevak Samaj, which probably includes a small sum for publication of the posters. Government have no information how many pamphlets etc. they printed. The Samaj being an unofficial organisation does not submit accounts of the details of their work but only give us audited accounts of the sums granted to them. Audited account of the actual figure of expenditure will be available later on.

Shri Shree Narayan Das: The hon. Minister just now stated that the audited accounts would be submitted by the Bharat Sevak Samaj. I would like to know who is the auditor that examines the accounts of this Samaj.

Dr. Keskar: I would require notice.

सेठ अचल सिंह क्या यह उचित नहीं है कि गवर्नमेंट भारत सेवक समाज से रिपोर्ट मागे कि उन्होंने क्या काम किया है ?

डा० केसकर : जी हाँ, रिपोर्ट काम होने के बाद दी जाती है और कोई इसी तरीके की रकम भारत सेवक समाज या किसी ऐसी मस्था को देने के पहले वह एक अपनी स्कीम हमारे सामने पेश करते हैं और वह स्कीम मंजूर होने के बाद ही उन को कुछ प्रांट दी जाती है ।

Shrimati Renu Chakravartty: May I know whether these facilities or financial aid for the submission of schemes given only to the Bharat Sevak Samaj or whether other organisations also are given the same privilege?

Dr. Keskar: This privilege is extended to a number of organisations and will be extended to a still greater number who are interested in doing publicity for the Five Year Plan. In fact, we sent out a circular asking a number of such bodies if they are interested and that we will be ready to give them grants. At present, the Ramakrishna Mission, The

All India Women's Conference and Y.W.C.A. and the Harijan Seva Sangh are the other bodies which are also getting grants.

Pandit J. P. Jyotishi: May I know whether the report of the working of the Bharat Sevak Samaj has been published?

Dr. Keskar: I think there is a report. As I said, they need not submit the report to us. They only submit, for example, the audited account of the sum that they get from us and which they spend.

Forward Trading in Bullion

*1401. **Shri Baghunath Singh:** Will the Minister of Commerce and Industry be pleased to state whether it is a fact that Government are proposing to permit forward trading in bullion only in four centres out of more than twenty-five in India?

The Minister of Commerce (Shri Kanungo): The matter is under consideration.

श्री रघुनाथ सिंह क्या मैं जान सकता हूँ कि इन २५ स्थानों में से सिर्फ ४ स्थानों में फॉरवर्ड ट्रेडिंग परमिट करने का क्या कारण है ?

श्री कानूनगो १९४७ के कानून के अनुसार बम्बई में एक ही एक्सचेंज चालू है । अब कितनी जगहों पर यह परमिट किया जाय या न किया जाय इसका विचार चल रहा है । २५ जगहों की जो बात कहते हैं तो उत्तर प्रदेश में ही २५ सेंटर्स से अधिक होंगे और हिन्दुस्तान में तो और भी अधिक होंगे ?

Shrimati Tarkeshwari Sinha: From the original question and answer it appears that the intention of Government is to restrict forward market in bullion. May I know the reason and purpose of that? Is it a fact that the price of gold has become very fluctuating and that is the reason why Government want to restrict this?

Shri Kanungo: The Parliament passed legislation for controlling forward markets to curb undesirable tendencies in forward trading.

Shrimati Tarkeshwari Sinha: That is why I ask what is the reason and what is the undesirable tendency that has come in the gold and silver market and which Government propose to restrict?

Shri Kanungo: Like forward trading in all commodities, it lends itself to speculation and various other unethical practices.

Shri Heda: How many bullion exchanges are there in our country and out of them how many exchanges have not behaved properly wherefore an enquiry has been made and they are being stopped?

Shri Kanungo: There is only one authorised bullion exchange in Bombay and the rest are unauthorised places.

पंडित जश० प्र० ज्योतिषी : क्या मैं जान सकता हूँ कि वेस्ट बंगाल गवर्नमेंट ने फॉरवर्ड ट्रेडिंग बैन कर दिया है तो भा कलकत्ते में जूट और गन्ने का फॉरवर्ड ट्रेडिंग होता है ?

श्री कानुंगो : जूट का एक्सचेंज अभी बन्द है, उसको चालू करने का विचार चल रहा है ?

Shrimati Tarkeshwari Sinha: May I know whether Government had any discussion with the Reserve Bank that one way of checking the forward trading in bullion is to restrict the supply of credit to banks?

Mr. Speaker: The hon Member is entering into a discussion. There is no question

Shrimati Tarkeshwari Sinha: A discussion took place between the Reserve Bank and the Government of India in this connection and I want to know.....

Shri Kanungo: Not about this matter, but about forward trading.

Nangal Fertiliser Factory

†

*1402. { **Shrimati Sucheta Kripalani:**
Shri D. C. Sharma:
Shri Hem Raj:
Shri Daljit Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) how much local population has got to be removed with the establishment of the proposed Fertiliser Factory at Nangal (Punjab); and

(b) what is the total acreage, both cultivable and *banjar* and the total number of buildings that are being acquired by Government for the purpose?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):
(a) 2920.

(b) 4013.53 acres and 612 dwelling houses in the villages situated on the acquired land.

Shrimati Sucheta Kripalani: May I know if the local displaced persons have sent several representations to the Government demanding land for land and house for house and may I know what scheme for rehabilitating these people is there with Government?

Shri Satish Chandra: When the decision was taken to locate this factory at Nangal, the Punjab Government offered to acquire land and give it to us. All this land is being acquired by the Government of Punjab and we are paying suitable compensation under the Land Acquisition Act. The awards are given by the Punjab Government. In addition to that, the Nangal Company proposes to acquire some more land for developing a colony on which displaced persons can be rehabilitated.

Shri Hem Raj: May I know whether when the possession of the land was taken the crops were standing and whether any compensation was given for them?